

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.07.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5060 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sharda Bubna Vs. Ashika Global Securities Private Limited	Aakash Lodha
2.	I.A. No. 5061 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pankaj Chhabildas Sheth Vs. Abhyudaya Co-Operative Bank Limited	Eshna Kumar
3.	I.A. No. 5121 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mahender Kumar Gupta Vs. Ram Phal Bharadwaj & Anr.	Sanjeev Singh
4.	I.A. No. 5134 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Lokmani Jain Vs. Tata Capital Limited and Anr.	Vaibhav Kasliwal
5.	I.A. No. 5154 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Maharashtra Industrial Development Corporation through its Executive Engineer (MIDC) Vs. Ravi Sethia Resolution Professional of Morarjee Textiles Limited & Ors.	Navdeep Vora
6.	I.A. No. 5155 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Gautam Daniel Chopra Vs. Manishkumar Patel	Prachi Wazalwar
7.	I.A. No. 5156 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Anisha Satish Sahitya Proprietor of VH Roofing Solutions Vs. CCTEB India Private Limited Through Its Director, Guobing Jiang	Rohan Gupta

8.	I.A. No. 5157 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ashok Gupta & Ors. Vs. Rahul Jindal Resolution Professional For Samar Estates Private Limited	Abhishek Anand
9.	I.A. No. 5159 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Act Fininvest Ltd Vs. Ravi Sethia, Resolution Professional Of Morarjee Textiles Limited & Anr	Kunal Anand

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